## (4)

## CENTRAL ADMINISTRATIVE TRIBUNATION PRINCIPAL BENCH, NEW DELHI.

OA-285/2000 MA-339/2000

New Delhi this the 7th day of July, 2000. Hon'ble Dr. A. Vedavalli, Member(J)

- 1. Fire Chand S/o Sh. Chetan
- Jagat Singh S/o Sh. Chetan
   R/o H.No. 865, Plot No.6,
   Loni, Ghaziabad(UP).
   Applicants

(through Sh. U. Srivastava, Advocate)

## Versus

- 1. Union of India through the Secretary,
  Min. of Defence,
  Govt. of India,
  South Block,
  New Delhi.
- The Engineer in Chief Branch(E-2 Cord)
   Army Headquarters, Kashmir House,
   Rajazi Marg,
   New Delhi.
- The HQ Chief Engineer R&D Delhi, Probya Road, Near DIFR, Delhi.
- 4. The Chief Engineer,
  Delhi Zone, MES HQRs.,
  Delhi Cantt-10. .... Respondents

(through Sh. A.K. Bhardwaj, Advocate)

ORDER(ORAL)
Hon'ble Dr. A. Vedavalli, Member(J)

Learned counsel for applicants has filed a copy of the letter No. 11554/OA 285/2000/FC/27/LC dated 29.06.2000 issued by the respondents and the same is taken on record. In view of this letter, he seeks permission to withdraw the O.A. Permission

M.

well the O.A. Accordingly, granted. MA-339/2000 are dismissed as withdrawn.

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